1987. No export target i_s fixed for these units most of which are in the private sector. Vahd approvals exist for 571 units out of which 99 commenced production. Many projects are under implementation and are expected to be commissioned.

The incentives granted omder the Scheme since 1981 include facility of IOJQ per cent saie in the Domestic Tariff Area suject t₀ Import Policy and against global tenders; exemption from Central Sales Tax, simplification and cost reduction in custom bonding; duty free import of secondhand machinery; and issue of Green Cards for priority attention from Sate and Central agencies.

Labour Courts/Tribunals

1784. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of LABOUR be pleased to state.

- (a) whether Labour Courts|Tribu-nalg are working in all the States;
- (b) if not, the States where such Courts|Tribunals are yet to be set up; •ad
- (c) the number of Courts|Tribunals without judges and by when they are likely to be appointed?

THE MINISTER OF STATE OF THE MINISTRY"OF LABOUR (SHRI P. A. SANGMA): (a) to (c) Information is being collected and will be laid on the Table of the House.

. Newsitom captioned "job seekers . duped, exploited In Iraq"

1785. SHRI D B. CHANDRE: GOWDA:

SHRI HARVENDRA SINGH HANSPAL:

Will the Minister of LABOUR be pleased to state;

(a) whether Government's attention ha? been drawn to the news-item captioned "Job seekers duped, exploited in Iraq" as reported in the Indian Express of the 18th July, 1987;

- (b) if so, what is Government's reaction thereto;
- (c) whether a large number of manpower exporting companies are still cheating the job seekers in the country; and
- (d) if so, the details of the un scrupulous companies noticed during the last three years and the steps taken by Government against such, companies?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) No, Sir, no such news item has appeared in-the Indian Express (Delhi-Edition) dated the 18th July 1987.

- (b) Does not arise.
- (c) No Sir. Only a few cases of cheating have come to notice of the Government.
- (d) Out of 34 cases, Registration Certificates in respect of 9 recruiting agencies have been cancelled and suspended in respect of 25 Details may be seen in the attached statement.

Statement

List of the Registration Certificate! Suspended

Name and Address of the firm '

- 1. M|s. Gupta Travels, Bombay.
- 2. M|s. Overseas Engg. Construction Co. New Delhi.
- 3. M|s. Paramount Corporation Bombay.
- 4. M|s. Foreign Linkers (Personnel), New Delhi.
- 5. M|s. Anand Enterprises, New Delhi.
- 6. M|s. American Exports, Triva'ndrum.
- 7. M|s. K. |K. Enterprises, New Delhi.
- 8. M|s. Ekjot International, Ludhiaraa.